THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) No Sir, does not arise.

(c) There are adequate provisions in Chapter VI of the Factories Act, 1948 to regulate the working hours of adults workers.

Opening of computer education centres at tehsil level

†2743. SHRI MAHENDRA SINGH MAHRA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Ministry is considering the proposal of opening computer education centres at tehsil level for providing free computer education to the youth of Uttarakhand;
- (b) if not, whether Government proposes to consider upon making any alternative scheme; and
- (c) if not, the kind of technical education likely to be provided to the youth of the State for providing employment?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (c) There is no proposal under consideration of the Government for opening Computer education centres at tehsil level for providing free computer education to youth. However, Ministry of Labour and Employment has formulated a new scheme titled 'Kaushal Vikas Yojana' to set up 1500 new Industrial Training Institutes (ITIs) and 5000 Skill Development Centres (SDCs) in un-serviced blocks of the country including Uttarakhand under Public Private Partnership (PPP). Approval process of the scheme is on. These ITIs and SDCs are proposed to conduct demand driven courses including Computer education.

Skill Development Programme for LWE areas

2744. SHRI C.M. RAMESH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Ministry has conceived any Scheme for Skill Development Programme for the students residing in the States affected by the Left Wing Extremism (LWE); and
 - (b) if so, the details thereof?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Directorate General of Employment and Training, Ministry of Labour and Employment, Government of India has formulated a scheme titled "Skill Development in 34 Districts Affected by Left Wing Extremism" for Skill Development in 34 Naxal affected districts in nine States.

(b) The details of the scheme are given in Statement.

Statement

Details of the centrally sponsored scheme "Skill Development in 34 Districts Affected by Left Wing Extremism"

1. Brief of scheme:

The scheme was approved for implementation in March, 2011. The total approved cost of the scheme is Rs. 232.95 crore. EFC recommended that the scheme may be continued in the Twelfth Five Year Plan period.

2. The objective of the scheme:

- 2.1 To create Skill Development infrastructure in these districts closer to the people by establishing one ITI and two Skill Development Centres (SDCs) in each district.
- 2.2 To run demand driven vocational training courses both long term and short term to meet the requirement of skilled manpower of various sectors of economy in and around these areas, on the one hand and on the other, provide youth opportunities of decent livelihood.

3. The scheme has two pronged strategy:

- 3.1 As an immediate measure during the Eleventh Plan period, skill training programmes for
 - 1000 youth in Long Term Training @ 30 per district;
 - 4000 youth in Short Term Training @ 120 per district; and
 - 340 youth in Instructor Training @ 10 per district with 100% funding from Central Government.
- 3.2 Additional infrastructure will be created for:
 - 34 Industrial Training Institutes (ITIs) @ one ITI per district; and
 - 68 Skill Development Centres (SDCs) @ two SDCs per district with
 75% funding from Central Government.

Target locations:

The scheme is location specific covering the following 34 districts in 9 States:

Sl.No.	State	Districts
1	2	3
1	Andhra Pradesh (1)	Khamam
2	Jharkhand (10)	Chatra
		West Singhbhum
		Palamau
		Garhwa
		East Singhbhum
		Bokaro
		Lohardaga
		Gumia
		Latehar
		Hazaribagh
	Madhya Pradesh (1)	Balaghat
	Odisha (5)	Gajapati
		Malkangiri
		Rayagada
		Deogarh
		Sambalpur
	Bihar (6)	Jamui
		Gaya
		Aurangabad
		Rohtas
		Jehanabad
		Arwal

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1	2		3
6	Chhattisgarl	n (7)	Dantewada
			Bastar
			Kanker
			Surguja
			Rajnandgaon
			Bijapur
			Narayanpur
7	Maharashtra	a (2)	Gadchiroli K
			Gondia
8	Uttar Prade	sh (1)	Sonebhadra
9	West Benga	al (1)	Paschim Midnapur

5. Progress:

The committed Central Share was Rs. 17902.70 lakh, out of which Rs. 6842.19 lakh (38.22%) was released to 8 States as follows:

Sl.No.	States	Central Share Admissible (Rs. in lakh)	Released in 2011-12 (Rs. in lakh)
1	Andhra Pradesh	526.55	0.00
2	Bihar	3159.30	376.77
3	Chhattisgarh	3685.85	1881.12
4	Jharkhand	5265.50	1669.00
5	Madhya Pradesh	526.55	287.07
6	Maharashtra	1053.10	570.44
7	Odisha	2632.75	1472.61
8	Uttar Pradesh	526.55	298.96
9	West Bengal	526.55	286.22
	Total	17902.70	6842.19

No fund could be released to Andhra Pradesh as their proposal received in July, 2012.

As significant part of the mandate of the scheme is yet to be fulfilled, action has been initiated to continue the scheme upto 31st March, 2014.

Creation of employment opportunities during Twelfth Plan

- 2745. DR. V. MAITREYAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) the targets fixed and achieved for employment generation during Tenth and Eleventh Five Year Plans:
- (b) the State/Union Territory-wise, year-wise, targets fixed for creation of employment opportunities under the Prime Minister's Employment Generation Programme (PMEGP), Swarna Jayanti Shahari Rozgar Yojana (SJSRY), Swarnajayanti Gram Swarozgar Yojana (SGSY), National Rural Employment Guarantee Act, (NREGA) and Support to Training and Employment Programme for women (STEP) during each year of the Twelfth Plan period; and
 - (c) the progress made so far?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) The Tenth Five Year Plan had set a target of creating 50 million new employment opportunities on current daily status basis and about 47 million employment work opportunities were created. The target for Eleventh Five Year Plan was creation of 58 million employment opportunities on current daily status basis and about 20 million employment work opportunities were created.

- (b) The Twelfth Five Year Plan has not been finalised.
- (c) Does not arise.

Outlay for continuing tufs in Twelfth Plan

2746. SHRI DEVENDER GOUD T.: Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that Technology Upgradation Fund Scheme (TUFS) is going to be over at the end of Eleventh Plan;
- (b) if so, whether the Ministry has taken any decision to continue the same in the Twelfth Plan;